IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-103(ND)/2009

IN THE MATTER OF:

Sh. Lalit Agarwal & Ors.

.. PETITIONER

Vs.

BSL Buildcon (P) Limited

.... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 21.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. R.K. Gupta, Advocate

For the Respondent

: ' -

<u>ORDER</u>

Learned Counsel for the parties are present. Ld. Counsel for the 1st petitioner has filed the written synopsis. Ld. Counsel for the respondent as well as Ld. Counsel for petitioner No.2 have not filed the written synopsis and seeks time for filing it along with written arguments.

Post the matter on 26.9.2017.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 21.8.2017